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NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

CP(CAA) No. 8/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017**

Name of the Company: Viztek Technologies Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NAVIN PAHWA	ADV.	PETITIONER	
2.	Bhoomi M. Thakore as official liquidator	Advocate	Respondent	

**ORDER**

Learned Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Petitioner. Learned Advocate Ms. Bhoomi Thakore present for Official Liquidator.

No objection received from public.

Proof of service to Regional Director, Registrar of Companies, Income Tax authorities and Official Liquidator filed on 15.03.2017.

Proof of publication of notice in English and Gujarat newspaper filed on 21.03.2017.

Affidavit of authorised signatory filed along with Chartered Accountant certificate.

In spite of notice to Regional Director, Income Tax Authorities, Registrar of Companies, no representation from Regional Director, Income Tax Authorities, Registrar of Companies received.

Comma  
Representation of Official Liquidator received.

For reply of petitioner, list the matter on 24.03.2017.

BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 22<sup>nd</sup> day of March, 2017.